

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:433
ANSWERED ON:28.02.2008
GRANTS IN AID TO NGO S FOR THE SCHEME DISABILITIES
Nizamuddin Shri G.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of NGO`s that have been receiving Grants-in-aid under the scheme `DISABILITIES` in Andhra Pradesh for the last three years; and

(b) if so, the amount sanctioned by the Government, to the NGO`s of Andhra Pradesh during the above period and their achievement thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) & (b) Government of India does not have any `DISABILITIES` Scheme. However, under the Deendayal Disabled Rehabilitation Scheme and the Scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances, during the year 2004-05, 2005-06 and 2006-07, a sum of Rs. 221551289, Rs.189435559 and Rs. 29779946 respectively were released to 170, 168 and 158 NGOs respectively in the State of Andhra Pradesh.